

Supreme Court Judges (Conditions of Service) Act, 1958, shall be deemed to have been determined by the rules for the time being applicable to a member of the Indian Administrative Service holding the rank of Secretary to the Government of India. As a Secretary to the Government of India does not enjoy the facility of an air-conditioned room in his residence, such facility could not be extended to the Judges of the Supreme Court.

(b) Attention is invited to the reply given to part (c) of Starred Question No. 209 asked by Sarvashri M. P. Bhargava, and A. D. Mani, on the 25th February, 1966.

WAGE BOARD FOR COTTON TEXTILE INDUSTRY

392. SHRI NIREN GHOSH : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) the progress made so far by the Second Wage Board for Cotton Textile Industries;

(b) whether the said Wage Board proposes to recommend interim relief for the workers; and

(c) if so, when ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN) : (a) The Wage Board has held nine meetings so far to consider various matters relating to its terms of reference. The representatives of Central Trade Union Organisations of workers have been heard on general issues and the Board proposes to hear the representatives of the Central Organisation of employers of the Textile Industry in the third week of this month.

(b) and (c) This matter has been under consideration of the Wage Board for sometime and it is to be discussed at the Board's meeting scheduled to be held on the 17th August, 1966.

PETRO-CHEMICAL PROJECT IN GUJARAT

393. SHRIMATI LALITHA (RAJAGOPALAN) : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the talks regarding the setting up of a Petro-Chemi-

cal project in Gujarat with United State* collaboration have run into difficulties; and

(b) if so, what are the details in this regard ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN) : (a) and (b) The negotiations with the prospective collaborators are still in progress and it is not desirable to disclose the details of the same at this stage.

COAL BASED CHEMICAL INDUSTRY

394. SHRI M. P. BHARGAVA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether Government have any programme of encouraging coal-based chemical industry with or without foreign collaboration in the public and private sectors ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN) : The information is being collected and will be placed on the Table of the House.

POST-MATRIC SCHOLARSHIPS FOR SCHEDULED CASTE STUDENTS

395. SHRI K. S. CHAVDA : Will the Minister of EDUCATION be pleased to state :

(a) when the means test for awarding Post-Matric scholarships to students belonging to the Scheduled Castes was started;

(b) whether Government intend to raise the limit of annual income of parents/guardians of the Scheduled Castes students from Rs. 6,000 to Rs. 7,000; and

(c) if so, from when ?

THE DEPUTY MINISTER in THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN) : (a) 1961-62.

(b) No, Sir.

(c) Does not arise.

REVISING THE ESTIMATES OF FOURTH FIVE YEAR PLAN PROJECTS

396. RAJA SHANKAR PRATAP SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether on account of the devaluation of the rupee Government are contemplating to revise the estimates of Fourth Five Year Plan projects for oil

exploration and refining specially of the projects in which foreign exchange commitment is involved; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (Sum O. V. ALAGESAN) : (a) Yes.

(b) Details are being worked out. SETTING

UP OF A SPINNING MILL

397. RAJA SHANKAR PRATAP SINGH: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether any action has been taken by Government to set up a spinning mill at Jagdalpur under the Rehabilitation Industries Corporation in Dandakaranya; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) Yes. The scheme for the establishment of a Spinning Mill in Dandakaranya has to be implemented by the Rehabilitation Industries Corporation. The Corporation is reconsidering the question of the location of the mill and has decided that the economics of alternative sites *vis-a-vis* Jagdalpur should be examined. A Sub-Committee has been appointed for the purpose and the report is to be submitted to the Board of Directors at its next meeting.

(b) The capacity of the mill will be 25,000 spindles and the mill would provide employment to about 1,000 DPs/repatriates. The estimated capital investment is of the order of Rs. 2.15 crores.

PULP AND PAPER PLANT IN INDRAVATI BASSIN

398. RAJA SHANKAR PRATAP SINGH: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether the Paper Corporation of India has been entrusted with the work of detailed investigation for the establishment of Pulp and Paper Plant in the Indravati Bassin in Dandakaranya; and

(b) if so, the progress made so far in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) The proposed Paper Corporation has not yet been set up.

(b) Does not arise.

N.F.C INSTRUCTORS IN DELHI

399. SHRI ARJUN ARORA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that more than 100 National Fitness Corps Instructors have to go every month from different parts of Delhi to the Defence Colony, New Delhi, for getting their pay and have to waste their full day for the purpose;

(b) whether it is also a fact that the N.F.C. Directorate, Central Region, New Delhi has not made any seating arrangements for them and also for providing them with drinking water in the summer season; and

(c) if so, what steps Government propose to take to remove these difficulties?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN) : (a) About 430 National Fitness Corps Instructors posted in Delhi receive their pay from the National Fitness Corps Regional Office in Defence Colony. Women Instructors collect their pay on the last working day of the month and Men Instructors on the first working day of the next month. The hours of payment have been so staggered that no one person is required to wait for more than two hours at the Regional Office.

(b) For seating arrangements, durries and shawmianas are provided. During rains, the Instructors are accommodated in the rooms along with the staff. Adequate arrangements for drinking water are also made on pay days.

(c) The Instructors posted beyond a radius of 5 miles are being given the option to receive their pay through Money-Orders at Government expense.